

ORISSA HIGH COURT**FILING REPORT AS ON :22/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/25284/2024	VENU GOPAL VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	BERHAMPUR TOWN /64 /2024 () //	AOD20220003315C202400017
2	D-BLAPL/25286/2024	KASIMA KHAN@KASIM KHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TANGI (KHURDA) /521 /2024 () //	AOD20240000364C202400024
3	D-BLAPL/25302/2024	CHIRAG VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	CYBER CRIME AND E.O, BALASORE /10 /2024 () //	
4	D-BLAPL/25306/2024	MANOJ KUMAR MALIK @ MANOJ MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /526 /2024 () //	
5	D-BLAPL/25312/2024	BINITA KUMBHAR VS STATE OF ODISHA	JAGABANDHU SAHU VS	MELCHHAMUNDA /134 /2024 () //	
6	D-BLAPL/25314/2024	PADMA RANJIKAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHATIGUDA /26 /2023 () //	
7	D-BLAPL/25317/2024	LIPU SWAIN VS STATE OF ODISHA	BIJAY SWAIN VS	TOMANDO /199 /2024 () //	
8	D-BLAPL/25318/2024	SILU NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	INFOCITY PS /390 /2024 () //	AOD20240000783C202400004
9	D-BLAPL/25323/2024	JITENDRA ROUT VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	//0 () //	
10	D-BLAPL/25324/2024	HRISHIKESH DEHURY VS STATE OF ODISHA	PRATIK DASH VS	BADAGADA /544 /2023 () //	
11	D-BLAPL/25325/2024	MANSOOR ALLAM VS STATE OF ODISHA	PRATYUSHA NAIDU VS	KESINGA /267 /2021 () //	

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12	D-BLAPL/25326/2024	KRUSHNA CHANDRA MOHANTY @ BAPINA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BARAMBA /178 /2024 () //	
13	D-BLAPL/25328/2024	KANHU @ ANUJ KUMAR BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /273 /2024 () //	
14	D-BLAPL/25329/2024	INDRA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOUDH /52 /2019 () //	
15	D-BLAPL/25330/2024	BABULA BIRA VS STATE OF ODISHA	SRINIBAS PARIJA VS	R.UDAYAGIRI /109 /2024 () //	
16	D-BLAPL/25331/2024	ASHOK JENA VS STATE OF ODISHA	PRATIK DASH VS	BADABAZAR /544 /2023 () //	
17	D-BLAPL/25332/2024	DAMODAR KHARA VS STATE OF ODISHA	DEVASIS MOHANTY VS	CHITRAKONDA /142 /2022 () //	AOR20220000164C202400003
18	D-BLAPL/25337/2024	BHIKARI BAG VS STATE OF ODISHA	SATYABRATA PANDA VS	BUDEN /105 /2024 () //	
19	D-BLAPL/25338/2024	BHUBANA KARNA VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 () //	
20	D-BLAPL/25340/2024	KAJAL KUMARI VS STATE OF ODISHA	JITENDRA KUMAR BEHERA VS	BURLA /234 /2024 () //	
21	D-BLAPL/25341/2024	MD.SAKIB VS STATE OF ODISHA	JITENDRA KUMAR BEHERA VS	BURLA /234 /2024 () //	
22	D-BLAPL/25342/2024	MAHANANDA MANDAL VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	KALIMELA /186 /2019 () //	
23	D-BLAPL/25344/2024	BIKU @ BIKRAM PARIDA	SUJIT KUMAR PATTNAIK	KODALA /222 /2021	

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24	D-BLAPL/25348/2024	VS STATE OF ODISHA SOUMYARANJAN PANDA	VS KSHIROD KUMAR ROUT	() // / /0	
25	D-BLAPL/25349/2024	VS STATE OF ODISHA HAPIZ KHAN	VS KSHIROD KUMAR ROUT	() // KONARK /30 /2024	
26	D-BLAPL/25351/2024	VS STATE OF ODISHA JAGANNATH PUSPALAKA @ PASUPALAK	VS KSHIROD KUMAR ROUT	() // KONARK /30 /2024	
27	D-BLAPL/25352/2024	VS STATE OF ODISHA SUBHAKANTA BEHERA	VS KSHIROD KUMAR ROUT	() // BALANGA /97 /2024	
28	D-BLAPL/25354/2024	VS STATE OF ODISHA SRIBANTA MALLICK	VS AMULYA RATNA PANDA	() // PHULBANI SADAR /54 /2017	
29	D-BLAPL/25355/2024	VS STATE OF ODISHA SUNIL RAY	VS AMULYA RATNA PANDA	() // NCB BHUBANESWAR /9 /2021	
30	D-BLAPL/25360/2024	UNION OF INDIA (NCB) ALLAN BABU PHILIPOSE	VS SATYAJIT MOHANTY	() // NCB BHUBANESWAR /4 /2024	
31	D-BLAPL/25363/2024	VS STATE OF ODISHA RAGHUNATH BEHERA	VS NIRMAL CHANDRA MOHANTY	() // MARKAT NAGAR /3 /2019	
32	D-BLAPL/25365/2024	VS STATE OF ODISHA SK. SAHIL	VS AKASH BHUYAN	() // KUJANGA /358 /2024	
33	D-BLAPL/25366/2024	VS STATE OF ODISHA ROSHAN KUMAR MAJHI @ KUNI	VS AMITAV TRIPATHY	() // KHANDAPARA /180 /2024	
34	D-BLAPL/25369/2024	VS STATE OF ODISHA KALIA @ LALAT KUMAR PANDIT	VS AMLAN SHAKTI PAUL	() // TANGI (KHURDA) /527 /2023	

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35	D-BLAPL/25371/2024	STATE OF ODISHA NIJAMUDDIN KHAN VS	BISWAJIT RANJAN TRIPATHY VS	// / /0 ()	
36	D-BLAPL/25381/2024	STATE OF ODISHA RAJENDRA @ SURUBABU MAHAKUD VS	SANTOSH KUMAR NANDA VS	// MANAMUNDA /6 /2024 ()	
37	D-BLAPL/25388/2024	STATE OF ODISHA SUBRAT BISWAS VS	AMIT BISWAL VS	// ORKEL /201 /2024 ()	
38	D-BLAPL/25395/2024	STATE OF ODISHA NIRANJAN MOHARANA VS	PULAKESH MOHANTY VS	// RAMBHA (KHALLIKOTE) /731 /2023 ()	
39	D-BLAPL/25405/2024	STATE OF ODISHA B.MOTHI VS	LAXMIDHAR MAHAPATRA VS	// CAPITAL P.S. /362 /2024 ()	
40	D-BLAPL/25406/2024	STATE OF ODISHA B.MOTHI VS	LAXMIDHAR MAHAPATRA VS	// MANCHESWAR P.S. /357 /2024 ()	
41	D-BLAPL/25408/2024	STATE OF ODISHA B. MOTHI VS	LAXMIDHAR MAHAPATRA VS	// BADAMBADI /214 /2024 ()	
42	D-BLAPL/25409/2024	STATE OF ODISHA B.MOTHI VS	LAXMIDHAR MAHAPATRA VS	// SAHID NAGAR P.S. /345 /2024 ()	
43	D-CMAPL/36470/2024	STATE OF ODISHA RABINDRA NATH MOHANTY VS	SANJEEB KUMAR KHANDYATRAY VS	// MEMBER, COOPERATUVE TRIBUNAL, ODISHA //	
44	D-CMAPL/36486/2024	KAHINOOR BIBI VS	SURYAKANTA DWIBEDI VS	// //	
45	D-CMAPL/36543/2024	RAMESH CHANDRA ROUT PRAFULLA BISWAL VS	ADV. VS	// //	
		BIJAYALAXMI BISWAL		//	

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46	D-CMAPL/36562/2024	MAHANADI COAL FIELDS LTD., SAMBALPUR VS GOBARI BEHERA	ADV. VS	// 0 //	
47	D-CMAPL/36563/2024	MAHANADI COAL FIELD LTD.,SAMBALPUR VS SRINIBAS BEHERA	ADV. VS	// 0 //	
48	D-CMAPL/36566/2024	MAHANADI COAL FIELDS LTD., SAMBALPUR VS RABI BEHERA	ADV. VS	// 0 //	
49	D-CMP/36556/2024	ARUNA KUMAR JENA VS AKHAYA JENA	JAGAJIBAN PRADHAN VS	// 0 //	
50	D-CONTC/36468/2024	MUKUNDA PRADHAN VS DEDASIS SINGH, O.A.S	ADV. VS	// 0 //	
51	D-CONTC/36471/2024	UGRASEN PATEL VS ALOK KAR, DIRECTOR (R AND R), AND EX-OFFICIO	ADV. VS	// 0 //	
52	D-CONTC/36474/2024	PRAVAKAR SWAIN VS USHA PADHEE,PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT.	ADV VS	// 0 //	AOR20220001535C202400057
53	D-CONTC/36477/2024	PRASANNA KUMAR PARIDA VS SURENDRA KUMAR, SECRETARY	LAXMAN BHOI VS	// 0 //	
54	D-CONTC/36488/2024	PRASANTA KUMAR BEHERA VS USHA PADHEE, I.A.S	ADV. VS	// 0 //	
55	D-CONTC/36514/2024	AMIT KUMAR PADHY @ AMIT KUMAR PADHI VS DR. RUPABANDHU MISHRA, CHIEF DISTRICT MEDICAL OFFICER	RAJAT KUMAR PANDA VS	// 0 //	
56	D-CONTC/36533/2024	PRATAP CHANDRA BEHERA VS VINIT AGARWAL, IPS	GYANA RANJAN SETHI VS	// 0 //	
57	D-CONTC/36535/2024	DILIP DEHURI	GYANA RANJAN SETHI	//	

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		VS	VS	()	
58	D-CONTC/36536/2024	DHARANIDHAR NANDA, DIRECTOR BISHNUPADA ROUT	ADV.	//	
		VS	VS	()	
59	D-CONTC/36542/2024 CONTC/6297/2024	SURENDRA KUMAR, IAS REGISTRAR (JUDL.), ORISSA HIGH COURT	ADV.	//	
		VS	VS	()	
60	D-CONTC/36553/2024	SIDDHESWAR BALIRAM BONDAR, IAS SANJIB KUMAR MOHANTY	SOUGAT DAS	//	
		VS	VS	()	
61	D-CONTC/36577/2024	AUROBINDA AGRAWALA, I.A.S AJAYA KUMAR SINGH	AMIT KUMAR NATH	//	
		VS	VS	()	
62	D-CRLA/25288/2024	HEMANT SHARMA, IAS RANJAN SAHOO @RANJAN KUMAR SAHOO	SUSANTA KUMAR BARAL	JAGATPUR /199 /2022	AOR20220001297C202400038
		VS	VS	()	
63	D-CRLA/25293/2024	STATE OF ODISHA PADALA PRASAD	ANUPAM RATH	PARLAKHEMUNDI /23 /2009	
		VS	VS	()	
64	D-CRLA/25294/2024	STATE OF ODISHA TALESWAR MALLICK	SURYAKANTA DWIBEDI	BALLIGUDA /55 /2022	
		VS	VS	()	
65	D-CRLA/25296/2024	STATE OF ODISHA NAGABANSHA RADHAKANTA	ANUPAM RATH	PARLAKHEMUNDI /23 /2009	
		VS	VS	()	
66	D-CRLA/25380/2024	STATE OF ODISHA SRIMANTA RANA @ BINOD	BISWORANJAN SWAIN	KHURDA SADAR /199 /2022	
		VS	VS	()	
67	D-CRLA/25396/2024	STATE OF ODISHA DAMBARUDHAR DASH @ DHADI	SUDEEP KUMAR SARANGI	NAYAPALLI P.S. /199 /2017	
		VS	VS	()	
68	D-CRLA/25410/2024	STATE OF ODISHA HARASH BARIK	CHITTA RANJAN SAHU	//	
		VS	VS	()	

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69	D-CRLA/25412/2024	STATE OF ODISHA JUBARAJ SUNA VS	SARAT KUMAR JENA VS	// BARGARH RURAL /211 /2023 ()	
70	D-CRLA/25416/2024	STATE OF ODISHA BRAJENDRA KUMAR MISHRA VS	JITENDRA KUMAR MISHRA (2) VS	// BALASORE VIGILANCE /60 /2009 ()	
71	D-CRLMA/25300/2024	STATE OF ODISHA SUSHREE MANASWINI SAHU VS	SURYAKANTA DWIBEDI VS	// SAHADEV KHUNTA /342 /2023 ()	
72	D-CRLMA/25401/2024	STATE OF ODISHA FR ROSHAN PRADEEP XESS VS	ABHAS MOHANTY VS	// KUTRA /2 /2024 ()	
73	D-CRLMC/25301/2024	STATE OF ODISHA SUBASH CHANDRA PALAI @ SUBASHA PALEI VS	MITU KUMAR BISWAL VS	// RAMBHA (KHALLIKOTE) /449 /2024 ()	AOD20240000430C202400004
74	D-CRLMC/25313/2024	STATE OF ODISHA SANJAY KUMAR DAS VS	PRASANTA KUMAR NANDA VS	// / /0 ()	
75	D-CRLMC/25334/2024	STATE OF ODISHA AHIBAN PANDEY VS	BIKASH KARNA VS	// BAUNISUNI /49 /2020 ()	
76	D-CRLMC/25335/2024	STATE OF ODISHA JUDHISTIRA PRADHAN VS	BIKASH KARNA VS	// PURUNAKATAK /19 /2017 ()	
77	D-CRLMC/25345/2024	STATE OF ODISHA MUNA @ NAGARJUNA MOHALIK VS	PRIYA RANJAN MISHRA VS	// TIHIDI /380 /2013 ()	
78	D-CRLMC/25356/2024	STATE OF ODISHA ARUNA KUMAR MISHRA VS	AMULYA RATNA PANDA VS	// PHULBANI TOWN /162 /2020 ()	
79	D-CRLMC/25358/2024	STATE OF ODISHA MAGUNI CHARAN SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202400039

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80	D-CRLMC/25359/2024	RAMA CHANDRA PARIDA VS THE PRINCIPAL SECRETARY TO GOVT. OF ODISHA	SANKARACHARYA CHOUDHURY VS THE PRINCIPAL SECRETARY TO GOVT. OF ODISHA	RAMACHANDI /68 /2024) //	
81	D-CRLMC/25361/2024	BHARAT BISOYI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS STATE OF ODISHA	/ /0) //	
82	D-CRLMC/25362/2024	PRIYAGOPAL MITRA @ PRIYA GOPAL VS STATE OF ODISHA	KAUSTUVA MOHANTY VS STATE OF ODISHA	BADAMBADI /155 /2023) //	
83	D-CRLMC/25367/2024	GYANA RANJAN MALLIK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS STATE OF ODISHA	MOHANA /76 /2019) //	
84	D-CRLMC/25368/2024	GOURANGA CHARAN NATH @ GOURANGA NATH VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS STATE OF ODISHA	JAGATPUR /152 /2012) //	AOR20220001297C202400040
85	D-CRLMC/25372/2024	SARASWATI BARIK VS STATE OF ODISHA	PRATIK NAYAK VS STATE OF ODISHA	KAKATAPUR /107 /2023) //	
86	D-CRLMC/25373/2024	NILAMANI GANDA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS STATE OF ODISHA	KHAJURIPADA /53 /2019) //	
87	D-CRLMC/25386/2024	PRAHALLAD SAHU @ PAHALI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS STATE OF ODISHA	JAGATSINGPUR /57 /1997) //	
88	D-CRLMC/25391/2024	BIMBADHAR NAYAK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS STATE OF ODISHA	KANPUR /31 /2024) //	
89	D-CRLMC/25402/2024	BISHNU SAHU VS STATE OF ODISHA	SAROJ KUMAR ROURAY VS STATE OF ODISHA	JAGATSINGPUR /274 /2019) //	
90	D-CRLMC/25407/2024	SK.NADIM VS STATE OF ODISHA	SUJIT KUMAR DAS VS STATE OF ODISHA	CUTTACK SADAR /47 /2024) //	
91	D-CRLMC/25413/2024	SUSANTA PANIGRAHI@SUSA@SUSANTA KUMAR PANIGRAHI	ANURMA SAAHOO	HINJILI /101 /2012	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/25414/2024	KALIM KHAN	PRATIK DASH	PHIRINGIA /58 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/25415/2024	HADA PRADHAN@RAJESH PRADHAN	SUJIT KUMAR PATTNAIK	KODALA /292 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMP/25376/2024	DOLAGOBINDA ROUT	BHARAT BHUSAN ROUTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMP/25411/2024	SANJUKTA MAHAL	SASMITA SETHI	KABISURYANAGAR /448 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLREV/25292/2024	BIPLABA JENA	MANOJ KUMAR MOHANTY	JAJPUR VIGILANCE /69 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLREV/25295/2024	HARISHANKAR ROUT	SUBHENDU KUMAR PARIDA	ANGUL TOWN /1018 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLREV/25298/2024	PRASANTA KUMAR DAS	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		AJAY KUMAR LENKA		//	
99	D-CRLREV/25299/2024	SANGITA ROUTRAY	SUSHREE SENAPATI MOHAPATRA	CUTTACK VIGILANCE /10 /2011	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
100	D-FAO/36551/2024	MANAGER,T.P. CELL, M/S NEW INDIA ASSURANCE COMPANY LIMITED, CUTTACK	SONALI THURIAK	//	
		VS	VS	()	
		ANIL KUMAR SAHOO		//	
101	D-FAO/36575/2024	UNION OF INDIA	DEBASIS TRIPATHY,C.G.C	/ /	AOR20220001665C202400037
		VS	VS	()	
		JHARIYA ORAM		//	
102	D-MACA/36499/2024	SUMITA GOUDA	DHIRENDRA KUMAR MOHAPATRA	/ /	
		VS	VS	()	

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103	D-MACA/36547/2024	HETI KUMARI ROUT BRANCH MANAGER, ORIENTAL INSURANCE CO. LTD., BBSR	SUBRATH ROY	//	
		VS	VS	0	
104	D-MACA/36550/2024	BASANTI SAHOO BRANCH MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., BBSR	KUBRISATPATHY	//	
		VS	VS	0	
105	D-MACA/36573/2024	SANDHYA RANI SAMANTA THE DIVISIONAL MANAGER, I.C.I.C.I. LOMBARD GENERAL INSURANCE CO. LTD., BBSR	GENERAL INSURANCE CO. LTD., BBSR	//	
		VS	VS	0	
106	D-MACA/36578/2024	DHANDEI MAJHI THE DIVISIONAL MANAGER, I.C.I.C.I. LOMBARD GENERAL INSURANCE CO. LTD., BBSR	GENERAL INSURANCE CO. LTD., BBSR	//	
		VS	VS	0	
107	D-MACA/36581/2024	JAYANTI MAJHI THE DIVISIONAL MANAGER, I.C.I.C.I. LOMBARD GENERAL INSURANCE CO. LTD., BBSR	GENERAL INSURANCE CO. LTD., BBSR	//	
		VS	VS	0	
108	D-MACA/36582/2024	SUBHADRA MAJHI M/S. ORIENTAL INSURANCE CO. LTD., CUTTACK	AMIT KUMAR NATH	//	
		VS	VS	0	
109	D-RPFAM/36475/2024	KANAKALATA SWAIN BIJAYA PATEL	DHIRENDRA KUMAR MOHAPATRA	//	
		VS	VS	0	
110	D-RPFAM/36478/2024	RENUKA PATEL SANJIT KUMAR MAHATO	U.K.PANDEY	//	
		VS	VS	0	
111	D-RSA/36519/2024	MANJU DEVI GOPAL CHANDRA SWAIN	MONOMOY BASU	//	
		VS	VS	0	
112	D-RSA/36567/2024	PARSURAM MAJHI NIRANJAN GOUD	BYOMOKESH SAHOO	//	
		VS	VS	0	
113	D-RVWPET/36462/2024	SUKANTI HATI STATE OF ODISHA	R.N. MISHRA, A.G.A.	//	LOD20240000172C202400078
		VS	VS	0	
		NARAYAN SAHOO		//	

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114	D-RVWPET/36463/2024	STATE OF ODISHA VS DEBAKI DEI @ MAHARANA	R.N. MISHRA, A.G.A. VS	// ()	LOD20240000194C202400018
115	D-RVWPET/36583/2024	DURGESH NANDINI DASH VS RENUKA MANJARI DAS	ADV. VS	// ()	
116	D-WA/36456/2024	STATE OF ODISHA VS RAMESH CHANDRA JENA	BIBHU PRASAD TRIPATHY, A.G.A. VS	// ()	LOD20240000172C202400076
117	D-WA/36460/2024	STATE OF ODISHA VS UJWAL KUMAR DEY	BIPLAB MOHANTY, A.G.A. VS	// ()	LOD20240000172C202400077
118	D-WA/36485/2024	STATE OF ODISHA VS NAYANA DAS MOHAPATRA	DEBASIS MOHAPATRA,A.S.C VS	// ()	LOD20240000194C202400019
119	D-WA/36487/2024	STATE OF ODISHA VS RAMA CHANDRA PANDA	BIPLAB MOHANTY,A.G.A VS	// ()	LOD20240000172C202400079
120	D-WA/36491/2024	STATE OF ODISHA VS MADHUSUDAN MOHANTY	DEBASIS MOHAPATRA,A.S.C VS	// ()	LOD20240000172C202400080
121	D-WA/36493/2024	STATE OF ODISHA VS NARENDRA KUMAR DANDAPAT	DEBASIS MOHAPATRA,A.S.C VS	// ()	LOD20240000194C202400020
122	D-WA/36503/2024	STATE OF ODISHA VS CH MOHAN RAO	BIPLAB MOHANTY, A.G.A. VS	// ()	LOD20240000194C202400021
123	D-WA/36507/2024	SATYABADI SAHOO VS UNION OF INDIA	AGASTI KANUNGO VS	// ()	
124	D-WA/36508/2024	STATE OF ODISHA VS BIJAYA LAXMI SINGH	BIPLAB MOHANTY, A.G.A. VS	// ()	LOD20240000172C202400081
125	D-WA/36516/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//	LOD20240000194C202400022

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		VS	VS	()	
126	D-WA/36523/2024	JAGANNATH PANIGRAHY BISWANATH SAHOO	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	()	
127	D-WA/36529/2024	STATE OF ODISHA STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//	LOD20240000172C202400082
		VS	VS	()	
128	D-WA/36560/2024	UPENDRA BISWAL STATE OF ODISHA	DEBASIS MOHAPATRA.,A.S.C	//	LOD20240000194C202400023
		VS	VS	()	
129	D-WA/36574/2024	BHAGABAN BISWAL DR.AMBIKA MOHAPATRA	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
130	D-WP(C)/36455/2024	STATE OF ODISHA SUBASH CHANDRA PADHAN	SAROJ KUMAR PADHY	//	
		VS	VS	()	
131	D-WP(C)/36457/2024	STATE OF ODISHA RAMESH KUMAR PRUSTY	SITANSU MOHAN SINGH	//	
		VS	VS	()	
132	D-WP(C)/36458/2024	STATE OF ORISSA M/S. ADITYA CRAFT AND PAPER PRIVATE LIMITED	CHITRASEN PARIDA	//	AOR20220001432C202400004
		VS	VS	()	
133	D-WP(C)/36459/2024	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), DEPTT. OF REVENUE, MINISTRY OF FINANCE NRUSINGH JENA	SUBHASISH SATAPATHY	//	AOR20220001600C202400034
		VS	VS	()	
134	D-WP(C)/36461/2024	ODISHA INFORMATION COMMISSION (O.I.C.), KHORDHA. RAMESH KUMAR PRUSTY	SITANSU MOHAN SINGH	//	
		VS	VS	()	
135	D-WP(C)/36464/2024	STATE OF ORISSA PRASANTA KUMAR SAHU	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
136	D-WP(C)/36465/2024	STATE OF ODISHA RAMESH KUMAR PRUSTY	SITANSU MOHAN SINGH	//	
		VS	VS	()	

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137	D-WP(C)/36466/2024	STATE OF ORISSA KHIROD CHANDRA KAR VS	GYANA RANJAN SETHI VS	// // 0	
138	D-WP(C)/36467/2024	STATE OF ODISHA BIPIN BIHARI PRUSTY VS	SITANSU MOHAN SINGH VS	// // 0	
139	D-WP(C)/36469/2024	STATE OF ORISSA SOUBHAGYA LAXMI SAHOO VS	GYANA RANJAN SETHI VS	// // 0	
140	D-WP(C)/36472/2024 WP(C)/20632/2024	STATE OF ODISHA PADMABATI DASH VS	SUSHANTA KUMAR MISHRA VS	// // 0	
141	D-WP(C)/36473/2024 WP(C)/20617/2024	SECY TO THE GOVT., HOUSING AND URBAN DEVELOPMENT DEPT., BBSR LIPSA SATPATHY VS	ALOK KUMAR PANDA VS	// // 0	
142	D-WP(C)/36476/2024	STATE OF ODISHA KUNAL GOUTAM DAS VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
143	D-WP(C)/36479/2024	STATE OF ODISHA DURGA PRASAD MUNI VS	KRISHNA CHANDRA SAHU VS	// // 0	
144	D-WP(C)/36480/2024	FAKIR MOHAN UNIVERSITY PRAMOD KUMAR SWAIN VS	PRAVAT KUMAR PANDA VS	// // 0	
145	D-WP(C)/36481/2024	STATE OF ODISHA KABITA NANDA VS	PRAVAT KUMAR PANDA VS	// // 0	
146	D-WP(C)/36482/2024	STATE OF ODISHA SHASHIKANTA BARAL VS	KHIROD CHANDRA MAJHI VS	// // 0	
147	D-WP(C)/36483/2024	R.T.O.BHUBANESWAR-1 AJIT KUMAR SAHU VS	VIVEKANANDA JENA VS	// // 0	
		INDIRA SUBHADARSINI @ DEBABANDITA DAS		//	

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148	D-WP(C)/36484/2024	ANJAN ROUT VS R.T.O.BHADRAK	KHIROD CHANDRA MAJHI VS	// 0 //	
149	D-WP(C)/36489/2024	SARASWATI JENA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
150	D-WP(C)/36490/2024	DILIP KUMAR MOHAPATRA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //	
151	D-WP(C)/36492/2024	JAYASHREE PANDA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
152	D-WP(C)/36494/2024	ANANTA KISHORE SWAIN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
153	D-WP(C)/36495/2024	SUKANTI MAJHI VS MAHANADI COAL FIELD LTD., SAMBALPUR	SISIR DAS VS	// 0 //	
154	D-WP(C)/36496/2024	ANANTA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
155	D-WP(C)/36497/2024	ANJANA KHAMARI VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //	
156	D-WP(C)/36498/2024	HIMADRI RANJAN DUTTA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
157	D-WP(C)/36500/2024	SANKAR PATEL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
158	D-WP(C)/36501/2024	PARASMITA BISWAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
159	D-WP(C)/36502/2024	TIRTHA PATEL	MOHENDRA KUMAR MOHAPATRO	//	

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		VS	VS	()	
160	D-WP(C)/36504/2024	STATE OF ODISHA BALARAM KATA	MOHENDRA KUMAR MOHAPATRO	//	
		VS	VS	()	
161	D-WP(C)/36505/2024	STATE OF ODISHA NIRANJAN BHOI	NIRANJAN PANDA	//	
		VS	VS	()	
162	D-WP(C)/36506/2024	STATE OF ORISSA BHAGATRAM HOTA	MOHENDRA KUMAR MOHAPATRO	//	
		VS	VS	()	
163	D-WP(C)/36509/2024	STATE OF ODISHA SUBHASISH JENA	CHITTA RANJAN PATTNAIK	//	
		VS	VS	()	
164	D-WP(C)/36510/2024	STATE OF ODISHA TOFAN PRADHAN	DEBADEEPTA SAHOO	//	
		VS	VS	()	
165	D-WP(C)/36511/2024	STATE OF ODISHA TOFAN PRADHAN	DEBADEEPTA SAHOO	//	
		VS	VS	()	
166	D-WP(C)/36512/2024	STATE OF ODISHA SABITA DASH	DEBADEEPTA SAHOO	//	
		VS	VS	()	
167	D-WP(C)/36513/2024	STATE OF ODISHA NIROJINI PATALSINGH	DEBADEEPTA SAHOO	//	
		VS	VS	()	
168	D-WP(C)/36515/2024	STATE OF ODISHA UDAYANATH BEHERA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	
169	D-WP(C)/36517/2024	STATE OF ODISHA RINABALA SETHI	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202400037
		VS	VS	()	
170	D-WP(C)/36518/2024	STATE OF ODISHA M/S ADITYA CRAFT AND PAPERS PRIVATE LIMITED	CHITRASEN PARIDA	//	AOR20220001432C202400005
		VS	VS	()	

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171	D-WP(C)/36520/2024	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI SIBA PRASAD JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// // 0 //	
172	D-WP(C)/36521/2024	AMARA KUMAR BEHERA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //	
173	D-WP(C)/36522/2024	AMAR KUMAR BEHERA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //	
174	D-WP(C)/36524/2024	SUKANTA CHARAN DAS VS ODISHA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD	RAMA CHANDRA SAHOO VS	// 0 //	
175	D-WP(C)/36525/2024	VISHNU KANT MISHRA VS CT AND GST OFFICER, BALASORE	ANSHUMAN RAY VS	// 0 //	
176	D-WP(C)/36526/2024	DINABANDHU GIRI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
177	D-WP(C)/36527/2024	PRATAP JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
178	D-WP(C)/36528/2024	GOURI SHANKAR SHARMA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
179	D-WP(C)/36530/2024	RINA RANI SAMAL @ RINA RANI BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //	
180	D-WP(C)/36531/2024	MANINDRA NATH SARDAR VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //	
181	D-WP(C)/36532/2024	SIMANCHALA GANTAYAT VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //	

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182	D-WP(C)/36534/2024	NIRANJAN DASH VS BLOCK DEVELOPMENT OFFICER, BARANGA	RAJKISHORE SWAIN VS	// ()	
183	D-WP(C)/36537/2024	M/S ADITYA CRAFT AND PAPERS PRIVATE LIMITED VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	CHITRASEN PARIDA VS	// ()	AOR20220001432C202400006
184	D-WP(C)/36538/2024	BAIRAGI CHARAN NAYAK VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// ()	
185	D-WP(C)/36539/2024	PRAVAT KUMAR SAHOO VS STATE OF ORISSA	AMITAV TRIPATHY VS	// ()	
186	D-WP(C)/36540/2024	JYOTI RANJAN DASH VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	// ()	
187	D-WP(C)/36541/2024	SUBASH CHANDRA BENIA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// ()	
188	D-WP(C)/36544/2024	NARAYAN MEMORIAL INSTITUTE OF MEDICAL SCIENCES VS STATE OF ODISHA	EMAN KENDRASAMAL VS	// ()	
189	D-WP(C)/36545/2024	BIKASH SASMAL VS STATE OF ODISHA	ASISH KUMAR RAY VS	// ()	
190	D-WP(C)/36546/2024	SWARNALATA MUDULI VS STATE OF ODISHA	UMAKANT SAHOO VS	// ()	AOD20240000001C202400253
191	D-WP(C)/36548/2024	M/S ADITYA CRAFT AND PAPERS PRIVATE LIMITED VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	CHITRASEN PARIDA VS	// ()	AOR20220001432C202400007
192	D-WP(C)/36549/2024	AKSHAYA KUMAR PRADHAN VS STATE OF ODISHA	UMAKANT SAHOO VS	// ()	AOD20240000001C202400252
193	D-WP(C)/36552/2024	SHUBHA DEVI	SHANTI PRAKASH MOHANTY	//	

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		VS	VS	0	
194	D-WP(C)/36554/2024	THE INDIAN RAILWAYS THROUGH ITS SECY, RAKESH SINGH	MINISTRY OF RAIL, NEW DELHI ABHISHEK DASH	//	
		VS	VS	0	
195	D-WP(C)/36555/2024	M/S TRANS UNION CIBIL LTD GANESWAR GIRI	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
196	D-WP(C)/36557/2024	STATE OF ODISHA M/S. SWARNAPRAVA BAL	KAJAL SAHOO	//	AOR20220001613C202400068
		VS	VS	0	
197	D-WP(C)/36558/2024	SUPERINTENDENT CENTRAL GST, BHADRAK CIRCLE. NARAYAN MEMORIAL INSTITUTE OF MEDICAL SCIENCES, KENDRAPARA	INDRA KANTH SAMAL	//	
		VS	VS	0	
198	D-WP(C)/36559/2024	STATE OF ODISHA SASMITA MAYEE MAHAKUD	UMAKANT SAHOO	//	AOD20240000001C202400251
		VS	VS	0	
199	D-WP(C)/36561/2024	STATE OF ODISHA AJAYA KUMAR SAHANI	ASHUTOSH MALLIK	//	
		VS	VS	0	
200	D-WP(C)/36564/2024	STATE OF ODISHA MIR MAHAMMAD HASIMULLA	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
201	D-WP(C)/36565/2024	STATE OF ODISHA SEKH APHJAL	BIKASH KUMAR KUND	//	
		VS	VS	0	
202	D-WP(C)/36568/2024	CANARA BANK REPRESENTED THROUGH ITS AUTHORISED OFFICER, CUTTACK CHAITANYA PATRA	SAURAV TIBREWAL	//	
		VS	VS	0	
203	D-WP(C)/36569/2024	SUB-COLLECTOR, SAMBALPUR SITA JENA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
204	D-WP(C)/36570/2024	STATE OF ODISHA BINOD KUMAR MALLICK	ASHOK KUMAR MOHAPATRA	//	
		VS	VS	0	

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205	D-WP(C)/36571/2024	STATE OF ODISHA SHIBA SANKAR GIRI VS	DEEPAK RANJAN SUNDARAY VS	// // ()	
206	D-WP(C)/36572/2024	STATE OF ODISHA SRI SAGAR DASH VS	UMAKANT SAHOO VS	// // ()	AOD2024000001C202400254
207	D-WP(C)/36576/2024	STATE OF ODISHA M/S ADITYA CRAFT AND PAPERS PRIVATE LIMITED VS	CHITRASEN PARIDA VS	// // ()	AOR20220001432C202400008
208	D-WP(C)/36579/2024	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, SRIPRASAD ROHIDAS VS	NEW DELHI GYANENDRA CHANDRA SWAIN VS	// // ()	
209	D-WP(C)/36580/2024	UNION OF INDIA GAJENDRA DAS VS	SUSANTA KUMAR MISHRA VS	// // ()	
210	D-WPCRL/25327/2024	STATE OF ODISHA BIKRAM KESARI MOHAPATRA VS	SURYAKANTA DASMOHAPATRA VS	// // ()	AOR20220004152C202400041
211	D-ABLAPL/25285/2024	STATE OF ODISHA MEGHANADA CHHOTARAY VS	ANNADA SANKAR JENA VS	// // ()	AOR20220000014C202400033
212	D-ABLAPL/25287/2024	STATE OF ODISHA BHAJAMAN JENA@BHAJIA VS	ANNADA SANKAR JENA VS	// // ()	AOR20220000014C202400034
213	D-ABLAPL/25289/2024	STATE OF ODISHA MD. ISMAIL VS	T.NARAYANA MURTY VS	// // ()	AOR20220002995C202400080
214	D-ABLAPL/25290/2024	STATE OF ODISHA DHIREN KUMAR SAHOO VS	SAROJ RANJAN SUBUDHI VS	// // ()	
215	D-ABLAPL/25291/2024	STATE OF ODISHA BISWA RANJAN NAYAK VS	BIBHUTI RANJAN MOHANTY VS	// // ()	ATHGARH /108 /2024
		STATE OF ODISHA		//	

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216	D-ABLAPL/25297/2024	KSHETRA MOHAN KANDI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	TIRTOL /67 /2010 () //	
217	D-ABLAPL/25303/2024	NITYANANDA MOHAPATRA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	MAHAKALPARA /203 /2023 () //	
218	D-ABLAPL/25304/2024	BALARAM MALIK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	PATTAMUNDAI RURAL PS /305 /2024 () //	
219	D-ABLAPL/25305/2024	TAPAN KUMAR BEHERA @ TAPAN BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /119 /2024 () //	
220	D-ABLAPL/25307/2024	ROHIT KUMAR MUKHI VS STATE OF ODISHA	MANAS RANJAN DASH VS	BONTH /132 /2024 () //	AOD20240000276C202400016
221	D-ABLAPL/25308/2024	RAGHUNATH MALLIK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	JAJPUR TOWN /257 /2022 () //	
222	D-ABLAPL/25309/2024	LAXMI PRIYA SAHU @ LAXMIPRIYA SAHU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BOIPARIGUDA /183 /2024 () //	
223	D-ABLAPL/25310/2024 ABLAPL/9190/2024	BISWARANJAN MOHANTY VS STATE OF ODISHA	DIPANKAR ACHARYA VS	LAXMISAGAR P.S. /361 /2022 () //	
224	D-ABLAPL/25311/2024	SIBAPRASAD SETHY VS STATE OF ODISHA	TRILOCHAN DASH VS	JAGATSINGPUR /150 /2024 () //	AOD20240000276C202400018
225	D-ABLAPL/25315/2024	KANHU CHARAN NAIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	/ /0 () //	
226	D-ABLAPL/25316/2024	NIMEI BARIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	BARGARH /443 /2024 () //	
227	D-ABLAPL/25319/2024	SHIBU NAIK	ASHOK KUMAR JENA	TIGIRIA /191 /2024	

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		VS	VS	()	
228	D-ABLAPL/25320/2024	STATE OF ODISHA MITU @ S.K.MUSTAK	LAXMINARAYAN PATEL	KENDRAPARA SADAR /393 /2024	
		VS	VS	()	
229	D-ABLAPL/25321/2024	STATE OF ODISHA MITU @ S.K.MUSTAK	LAXMINARAYAN PATEL	KENDRAPARA SADAR /438 /2024	
		VS	VS	()	
230	D-ABLAPL/25322/2024	STATE OF ODISHA LAXMIPRIYA JETHI	NITYANANDA MOHAPATRA	MAHILA P.S. BUXIBAZAR /115 /2024	
		VS	VS	()	
231	D-ABLAPL/25333/2024	STATE OF ODISHA SUVASMITA SAHU	LINGARAJ SARANGI	BIRIDI PS /85 /2024	
		VS	VS	()	
232	D-ABLAPL/25336/2024	STATE OF ODISHA MANTU @ MANAS NAIK	BISHNU PRASAD PRADHAN	KHANDAGIRI P.S. /465 /2024	
		VS	VS	()	
233	D-ABLAPL/25339/2024	STATE OF ODISHA UTTAM SINGH KANHAR	SATYABRATA PANDA	GHANTAPADA /80 /2023	
		VS	VS	()	
234	D-ABLAPL/25343/2024	STATE OF ODISHA UMESH KUMAR MARANA	DEBASHIS ROUTRAY	BHARATPUR PS /534 /2024	
		VS	VS	()	
235	D-ABLAPL/25346/2024	STATE OF ODISHA TUNA GOUD	JYOTIRMAYA SAHOO	BEGUNIAPADA /145 /2024	
		VS	VS	()	
236	D-ABLAPL/25347/2024	STATE OF ODISHA BUDHA BEHERA @ PABITRA BEHERA	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /288 /2024	
		VS	VS	()	
237	D-ABLAPL/25350/2024	STATE OF ODISHA BUGURU DEVARAJ @B DEVARAJ	SUSANTA KUMAR BARAL	GOPALPUR /213 /2024	AOR20220001297C202400037
		VS	VS	()	
238	D-ABLAPL/25353/2024	STATE OF ODISHA MADHUSUDAN PATI	HAREKRUSHNA DASH	MAHILA (BERHAMPUR) /140 /2024	AOD20240000001C202400250
		VS	VS	()	

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239	D-ABLAPL/25357/2024	STATE OF ODISHA RATIKANTA MAJHI VS	JAYANTA KUMAR MAJHI VS	// BASTA /155 /2024 ()	
240	D-ABLAPL/25364/2024	STATE OF ODISHA ASHOK KUMAR SETHI VS	CHITTA RANJAN SAHU VS	// / /0 ()	
241	D-ABLAPL/25370/2024	STATE OF ODISHA SADAM KHAN @ SADAM HUSAN KHAN VS	AMLAN SHAKTI PAUL VS	// JATNI P.S. /86 /2024 ()	
242	D-ABLAPL/25374/2024	STATE OF ODISHA LITUNA NAYAK VS	SUSANTA KUMAR BARAL VS	// BARAMBA /186 /2024 ()	
243	D-ABLAPL/25375/2024	STATE OF ODISHA DEEPAK KODAMASINGH VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /377 /2024 ()	
244	D-ABLAPL/25377/2024	STATE OF ODISHA DINESH KUMAR DAS VS	SUNIL KUMAR PANDA VS	// / /0 ()	
245	D-ABLAPL/25378/2024	STATE OF ODISHA PINKU BEHERA VS	SUNIL KUMAR PANDA VS	// JHARSUGUDA SADAR /421 /2024 ()	
246	D-ABLAPL/25379/2024	STATE OF ODISHA SUMANTA KUMAR NATH VS	LAXMIDHAR MAHAPATRA VS	// GONDIA /248 /2024 ()	
247	D-ABLAPL/25382/2024	STATE OF ODISHA DILLIP SUNDARAY@DILLIP KUMAR SUNDARAY VS	ANNADA SANKAR JENA VS	// JODAPADAR /157 /2024 ()	AOR20220000014C202400035
248	D-ABLAPL/25383/2024	STATE OF ODISHA DEVI PRASANNA ROUSTRAY VS	BITAS KUMAR SWAIN VS	// RAGHUNATHPUR /37 /2017 ()	
249	D-ABLAPL/25384/2024	STATE OF ODISHA SOMANATH MISHRA @ LIPUN VS	SK. ZAFARULLA VS	// GHANTAPADA /49 /2023 ()	
		STATE OF ODISHA		//	

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250	D-ABLAPL/25385/2024	SYED ZAHID VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SAMBALPUR SADAR /174 /2024 () //	
251	D-ABLAPL/25387/2024	NARAYAN NAYAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	BALUGAON P.S. /251 /2024 () //	
252	D-ABLAPL/25389/2024	BHARAT KUMAR SAHOO VS STATE OF ODISHA	NIROD KUMAR SAHU VS	BANSADA /210 /2024 () //	
253	D-ABLAPL/25390/2024	RANJAN SAMANTA VS STATE OF ODISHA	SARAT KUMAR JENA VS	ERASAMA /293 /2024 () //	
254	D-ABLAPL/25392/2024	SOUMITRA DAS @ BAPI VS STATE OF ODISHA	SARAT KUMAR JENA VS	ERASAMA /295 /2024 () //	
255	D-ABLAPL/25393/2024	B. HARI @ BODU HARI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /329 /2024 () //	
256	D-ABLAPL/25394/2024	RAJU NAIK VS STATE OF ODISHA	PRAKASH CHANDRA MISHRA VS	NARASINGHPUR /227 /2022 () //	
257	D-ABLAPL/25397/2024	DHRUBACHARAN BARIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	DELANGA /263 /2024 () //	
258	D-ABLAPL/25398/2024	K. SIBAJEE VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	INFOCITY PS /58 /2024 () //	
259	D-ABLAPL/25399/2024	SRIDHAR MALIK VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	RAJNAGAR /304 /2024 () //	
260	D-ABLAPL/25400/2024	LAKHENDRA BHUTIA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KISINDA /54 /2024 () //	
261	D-ABLAPL/25403/2024	SISIR DAS	BIJAY KUMAR BEHERA	KHURDA MODEL /254 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :22/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
262	D-ABLAPL/25404/2024	VS STATE OF ODISHA NILACHAL BEHERA @ NILA	VS BIJAY KUMAR BEHERA	() // Maitri Vihar PS /343 /2024	
		VS STATE OF ODISHA	VS	() //	

ORISSA HIGH COURT

MISC CASES FILED on :22/08/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OA)/1306/2016 WPC(OA)/1306/2016	DUKHA BANDHU SAHU MP	M/S SUMAN ROUTRAY	25/2024
2	D-CRP/42/2023 CRP/42/2023	SNIGDHARANI BARIK MP	SATYABADI MANTRY	63/2024
3	D-CRP/42/2023 CRP/42/2023	SNIGDHARANI BARIK MP	SATYABADI MANTRY	64/2024
4	D-CRP/42/2023 CRP/42/2023	SNIGDHARANI BARIK MP	SATYABADI MANTRY	65/2024
5	D-CRP/42/2023 CRP/42/2023	SNIGDHARANI BARIK MP	SATYABADI MANTRY	66/2024
6	D-JCRLA/30/2023 JCRLA/30/2023	TIPU@JITENDRANATH TAZAN MP	MR. SIDHARTHA SANKAR RAY(2)	172/2024
7	D-JCRLA/105/2022 JCRLA/105/2022	DHANU DEHURY MP	M/S.PARTHA SARATHI DAS, B.N.BARIK	173/2024
8	D-RVWPET/36462/2024 RVWPET/ /	STATE OF ODISHA MP	R.N. MISHRA, A.G.A.	296/2024
9	D-RVWPET/36462/2024 RVWPET/ /	STATE OF ODISHA MP	R.N. MISHRA, A.G.A.	297/2024
10	D-RVWPET/36463/2024 RVWPET/ /	STATE OF ODISHA MP	R.N. MISHRA, A.G.A.	298/2024
11	D-RVWPET/36463/2024 RVWPET/ /	STATE OF ODISHA MP	R.N. MISHRA, A.G.A.	299/2024
12	D-CMAPL/36470/2024 CMAPL/ /	RABINDRA NATH MOHANTY MP	SANJEEB KUMAR KHANDYATRAY	347/2024
13	D-CMAPL/36470/2024 CMAPL/ /	RABINDRA NATH MOHANTY MP	SANJEEB KUMAR KHANDYATRAY	348/2024
14	D-CMAPL/35782/2024 CMAPL/ /	PARESH CHANDRA PATRA MP	GOPAL PRASAD JENA	349/2024
15	D-CMAPL/36543/2024 CMAPL/ /	PRAFULLA BISWAL MP	ADV.	350/2024
16	D-CMAPL/36543/2024 CMAPL/ /	PRAFULLA BISWAL MP	ADV.	351/2024
17	D-CMAPL/36562/2024 CMAPL/ /	MAHANADI COAL FIELDS LTD., SAMBALPUR MP	ADV.	352/2024
18	D-CMAPL/36563/2024 CMAPL/ /	MAHANADI COAL FIELD LTD., SAMBALPUR MP	ADV.	353/2024
19	D-CMAPL/36566/2024 CMAPL/ /	MAHANADI COAL FIELDS LTD., SAMBALPUR MP	ADV.	354/2024
20	D-RPFAM/36475/2024 RPFAM/ /	BIJAYA PATEL MP	DHIRENDRA KUMAR MOHAPATRA	364/2024
21	D-RPFAM/36478/2024 RPFAM/ /	SANJIT KUMAR MAHATO MP	U.K.PANDEY	365/2024
22	D-RPFAM/33574/2024 RPFAM/ /	JITENDRA KUMAR PRADHAN MP	AMITAV TRIPATHY	366/2024
23	D-CRLREV/25292/2024 CRLREV/ /	BIPLABA JENA MP	MANOJ KUMAR MOHANTY	721/2024
24	D-CRLREV/25295/2024 CRLREV/ /	HARISHANKAR ROUT MP	SUBHENDU KUMAR PARIDA	722/2024
25	D-CRLREV/25299/2024 CRLREV/ /	SANGITA ROUTRAY MP	SUSHREE SENAPATI MOHAPATRA	723/2024
26	D-CRLREV/22889/2024	CHANDAN KUMAR DAS	AJAYA KUMAR JENA	

	CRLREV/ /	MP		724/2024
27	D-CRLREV/497/2023	MANOJ KUMAR AGRAWAL	SUSHANTA KUMAR JOSHI	
	CRLREV/497/2023	MP		725/2024
28	D-CRLREV/17870/2024	JITENDRA SAHOO		
	CRLREV/275/2024	MP		726/2024
29	D-FAO/34067/2024	ORIENTAL INSURANCE CO. LTD, BBSR	PRASANTA KUMAR MAHALI	
	FAO/ /	MP		734/2024
30	D-FAO/35029/2024	CHABHIRANI GHOSH		
	FAO/397/2024	MP		735/2024
31	D-FAO/823/2018	TANUJA KUMARI SAHU	SAMEER KU. DAS	
	FAO/823/2018	MP		736/2024
32	D-FAO/36551/2024	MANAGER,T.P. CELL, M/S NEW INDIA ASSURANCE CO.LTD., CUTTACK	SOMNATH CHROYD.	
	FAO/ /	MP		737/2024
33	D-RSA/36519/2024	GOPAL CHANDRA SWAIN	MONOMOY BASU	
	RSA/ /	MP		969/2024
34	D-RSA/36567/2024	NIRANJAN GOUD	BYOMOKESH SAHOO	
	RSA/ /	MP		970/2024
35	D-RSA/36567/2024	NIRANJAN GOUD	BYOMOKESH SAHOO	
	RSA/ /	MP		971/2024
36	D-RSA/353/2022	HRUSIKESH PATI	BIBHUDANANDA MUDULI, MR.R.K.OJHA	
	RSA/353/2022	MP		972/2024
37	D-CMP/36556/2024	ARUNA KUMAR JENA	JAGAJIBAN PRADHAN	
	CMP/ /	MP		1002/2024
38	D-BLAPL/22256/2024	NIRANJAN BEHERA @ RINKU		
	BLAPL/7516/2024	MP		1078/2024
39	D-BLAPL/22562/2024	SRIKANTA JENA @ KALIA		
	BLAPL/7611/2024	MP		1079/2024
40	D-BLAPL/3381/2024	SANTOSH SAHOO	BISHNU PRASAD PRADHAN	
	BLAPL/989/2024	MP		1080/2024
41	D-BLAPL/5663/2024	PRADIP KUMAR NAYAK	BISWAJIT TRIPATHY	
	BLAPL/1723/2024	MP		1081/2024
42	D-ABLAPL/3490/2024	HARI KRISHNA NAYAK		
	ABLAPL/1569/2024	MP		1660/2024
43	D-ABLAPL/10288/2024	SK. FIRDOSH		
	ABLAPL/3952/2024	MP		1661/2024
44	D-ABLAPL/21944/2024	DIBALAL PADHAN		
	ABLAPL/7903/2024	MP		1662/2024
45	D-ABLAPL/21572/2024	SRUTIKANTA DHAL @ SUKUTA		
	ABLAPL/7805/2024	MP		1663/2024
46	D-ABLAPL/20744/2024	KANHA @ AUROBINDA MOHANTY		
	ABLAPL/7463/2024	MP		1664/2024
47	D-ABLAPL/12912/2023	RAM SUBRAMANYUM PRADHAN		
	ABLAPL/12912/2023	MP		1665/2024
48	D-ABLAPL/3651/2020	BALI TARAI	SARAT KUMAR JENA	
	ABLAPL/3651/2020	MP		1666/2024
49	D-ABLAPL/15713/2024	RAJU NAIK		
	ABLAPL/6045/2024	MP		1667/2024
50	D-MACA/35186/2024	D.M., NEW INDIA ASSURANCE CO.LTD., ROURKELA	PRANJAY KUMAR TRIPATHY	
	MACA/ /	MP		1922/2024
51	D-MACA/36296/2024	D.M., M/S ORIENTAL INSURANCE CO.LTD,PRANJAY	PRANJAY KUMAR TRIPATHY	
	MACA/ /	MP		1923/2024
52	D-MACA/36499/2024	SUMITA GOUDA	DHIRENDRA KUMAR MOHAPATRA	
	MACA/ /	MP		1924/2024
53	D-MACA/36042/2024	D.M.,NEW INDIA ASSURANCE CO.LTD., SANGHANUR	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		1925/2024
54	D-MACA/35613/2024	DHRUBAPADA SWAIN	BISWAJIT MOHANTY	
	MACA/ /	MP		1926/2024
55	D-MACA/35613/2024	DHRUBAPADA SWAIN	BISWAJIT MOHANTY	
	MACA/ /	MP		1927/2024
56	D-MACA/861/2012	D.M.,N.I.A.CO.LTD.		
	MACA/861/2012	MP		1928/2024
57	D-MACA/32327/2024	B.M., M/S. RELIANCE GENERAL INSURANCE CO.LTD., BBSR	BRAJ KUMAR TRIPATHY	
	MACA/ /	MP		1929/2024

58	D-MACA/35835/2024 MACA/ /	D.M., M/S. NEW INDIA ASSURANCE CO.LTD, MP	BRUPURATPATHY	1930/2024
59	D-MACA/36547/2024 MACA/ /	BRANCH MANAGER, ORIENTAL INSURANCE MP	KONKANATH, BOYR	1931/2024
60	D-MACA/36550/2024 MACA/ /	BRANCH MANAGER, RELIANCE GENERAL INSURANCE MP	INSURANCE, BBSR	1932/2024
61	D-MACA/189/2023 MACA/189/2023	THE B.M., MAGMA G.I.CO. LTD. MP	ADAM ALI KHAN	1933/2024
62	D-MACA/35067/2024 MACA/ /	ORIENTAL INSURANCE COMPANY LTD, MP	KANDALI KHAN	1934/2024
63	D-MACA/36573/2024 MACA/ /	THE DIVISIONAL MANAGER, I.C.I.C.I. LOMBARD GENERAL INSURANCE CO. LTD., MP	BHARDI GENERAL	1935/2024
64	D-MACA/36578/2024 MACA/ /	THE DIVISIONAL MANAGER, I.C.I.C.I. LOMBARD GENERAL INSURANCE CO. LTD., MP	BHARDI GENERAL	1936/2024
65	D-MACA/36581/2024 MACA/ /	THE DIVISIONAL MANAGER, I.C.I.C.I. LOMBARD GENERAL INSURANCE CO. LTD., MP	BHARDI GENERAL	1937/2024
66	D-CRLA/462/2023 CRLA/462/2023	N.SANTOSH KUMAR CHOUDHURY MP	BIKRAM CHANDRA GHADEI, M/S.TAPAN JYOTI PANI, S.R.PANDA	2100/2024
67	D-CRLA/25293/2024 CRLA/ /	PADALA PRASAD MP	ANUPAM RATH	2101/2024
68	D-CRLA/25296/2024 CRLA/ /	NAGABANSHA RADHAKANTA MP	ANUPAM RATH	2102/2024
69	D-CRLA/143/2023 CRLA/143/2023	PRUTHIRAJ PRADHAN MP	ANIRUDHA DAS	2103/2024
70	D-CRLA/309/2017 CRLA/309/2017	RAJA@ABHISEK PANDA MP	M/S.RAMANI KANTA PATTANAIAK	2104/2024
71	D-CRLA/25380/2024 CRLA/ /	SRIMANTA RANA @ BINOD MP	BISWORANJAN SWAIN	2105/2024
72	D-CRLA/25380/2024 CRLA/ /	SRIMANTA RANA @ BINOD MP	BISWORANJAN SWAIN	2106/2024
73	D-CRLA/117/2011 CRLA/117/2011	HARIHAR PATRA MP	M/S.D.D.NAYAK	2107/2024
74	D-CRLA/25396/2024 CRLA/ /	DAMBARUDHAR DASH @ DHADI MP	SUDEEP KUMAR SARANGI	2108/2024
75	D-CRLA/25396/2024 CRLA/ /	DAMBARUDHAR DASH @ DHADI MP	SUDEEP KUMAR SARANGI	2109/2024
76	D-CRLA/25396/2024 CRLA/ /	DAMBARUDHAR DASH @ DHADI MP	SUDEEP KUMAR SARANGI	2110/2024
77	D-CRLA/25410/2024 CRLA/ /	HARASH BARIK MP	CHITTA RANJAN SAHU	2111/2024
78	D-CRLA/25410/2024 CRLA/ /	HARASH BARIK MP	CHITTA RANJAN SAHU	2112/2024
79	D-CRLA/25416/2024 CRLA/ /	BRAJENDRA KUMAR MISHRA MP	JITENDRA KUMAR MISHRA (2)	2113/2024
80	D-CRLA/25416/2024 CRLA/ /	BRAJENDRA KUMAR MISHRA MP	JITENDRA KUMAR MISHRA (2)	2114/2024
81	D-CRLMC/1988/2019 CRLMC/1988/2019	TOFAN JENA MP		2251/2024
82	D-CRLMC/25301/2024 CRLMC/ /	SUBASH CHANDRA PALAI @ SUBASHA PALAI MP	AMHU KUMAR BISWAL	2252/2024
83	D-CRLMC/25313/2024 CRLMC/ /	SANJAY KUMAR DAS MP	PRASANTA KUMAR NANDA	2253/2024
84	D-CRLMC/18930/2024 CRLMC/2459/2024	DR. ASHOK @ ASHOAK ACHARYA MP		2254/2024
85	D-CRLMC/25359/2024 CRLMC/ /	RAMA CHANDRA PARIDA MP	SANKARACHARYA CHOUDHURY	2255/2024
86	D-CRLMC/25362/2024 CRLMC/ /	PRIYAGOPAL MITRA @ PRIYA GOPAL MP	KAUSTUVA MOHANTY	2256/2024
87	D-CRLMC/21554/2024 CRLMC/2771/2024	SAMIUL HUSSAIN MP		2257/2024
88	D-CRLMC/25367/2024 CRLMC/ /	GYANA RANJAN MALLIK MP	BISWAJIT RANJAN TRIPATHY	2258/2024
89	D-CRLMC/25372/2024	SARASWATI BARIK	PRATIK NAYAK	

	CRLMC/ /	MP		2259/2024
90	D-CRLMC/190/2023	SHAIK NAJIM		
	CRLMC/190/2023	MP		2260/2024
91	D-CRLMC/21969/2024	CHAITANYA NAYAK		
	CRLMC/2777/2024	MP		2261/2024
92	D-CRLMC/25407/2024	SK.NADIM	SUJIT KUMAR DAS	
	CRLMC/ /	MP		2262/2024
93	D-WA/36456/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		6219/2024
94	D-WA/36456/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		6220/2024
95	D-WA/36456/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		6221/2024
96	D-WA/36485/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		6222/2024
97	D-WA/36485/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		6223/2024
98	D-WA/36485/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		6224/2024
99	D-WA/36487/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6225/2024
100	D-WA/36487/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6226/2024
101	D-WA/36487/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6227/2024
102	D-WA/36460/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6228/2024
103	D-WA/36460/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6229/2024
104	D-WA/36460/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6230/2024
105	D-WA/36491/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		6231/2024
106	D-WA/36491/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		6232/2024
107	D-WA/36491/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		6233/2024
108	D-WA/36503/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6234/2024
109	D-WA/36503/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6235/2024
110	D-WA/36503/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6236/2024
111	D-WA/36493/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		6237/2024
112	D-WA/36493/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		6238/2024
113	D-WA/36493/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		6239/2024
114	D-WA/36508/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6240/2024
115	D-WA/36508/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6241/2024
116	D-WA/36516/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6242/2024
117	D-WA/36508/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6243/2024
118	D-WA/36516/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6244/2024
119	D-WA/36516/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6245/2024
120	D-WA/36523/2024	BISWANATH SAHOO	PRAFULLA CHANDRA ACHARYA	
	WA/ /	MP		6246/2024

121	D-WA/36529/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6247/2024
122	D-WA/36529/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6248/2024
123	D-WA/36529/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6249/2024
124	D-WA/1755/2022 WA/1755/2022	STATE OF ODISHA MP	HARMOHAN DHAL, A.G.A.	6250/2024
125	D-WA/36560/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,,A.S.C	6251/2024
126	D-WA/36560/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,,A.S.C	6252/2024
127	D-WA/36560/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,,A.S.C	6253/2024
128	D-WA/1753/2022 WA/1753/2022	STATE OF ODISHA MP	H.M.DHAL, A.G.A.	6254/2024
129	D-WA/1754/2022 WA/1754/2022	STATE OF ODISHA MP	H.M.DHAL, A.G.A.	6255/2024
130	D-WP(C)/36455/2024 WP(C)/ /	SUBASH CHANDRA PADHAN MP	SAROJ KUMAR PADHY	11196/2024
131	D-WP(C)/34520/2024 WP(C)/19543/2024	MULA LAKRA MP	SIDDHARTH PRASAD MISHRA	11197/2024
132	D-WP(C)/14852/2014 WP(C)/14852/2014	MERZAN BIBI MP	M/S.GANESH PR.SAMAL	11198/2024
133	D-WP(C)/36472/2024 WP(C)/20632/2024	PADMABATI DASH MP	SUSHANTA KUMAR MISHRA	11199/2024
134	D-WP(C)/35045/2024 WP(C)/19813/2024	STATE ITI PRIVATE ASSOCIATION, BBSR MP	ARUPANANDA GOSWAMY	11200/2024
135	D-WP(C)/35045/2024 WP(C)/19813/2024	STATE ITI PRIVATE ASSOCIATION, BBSR MP	ARUPANANDA GOSWAMY	11201/2024
136	D-WP(C)/36473/2024 WP(C)/20617/2024	LIPSA SATPATHY MP	ALOK KUMAR PANDA	11202/2024
137	D-WP(C)/29210/2024 WP(C)/16969/2024	MAHARSHI RANJAN SAHOO MP	MANOJ KUMAR MOHANTY	11203/2024
138	D-WP(C)/36476/2024 WP(C)/ /	KUNAL GOUTAM DAS MP	SUKANTA KUMAR NAYAK (2)	11204/2024
139	D-WP(C)/36479/2024 WP(C)/ /	DURGA PRASAD MUNI MP	KRISHNA CHANDRA SAHU	11205/2024
140	D-WP(C)/36483/2024 WP(C)/ /	AJIT KUMAR SAHU MP	VIVEKANANDA JENA	11206/2024
141	D-WP(C)/36458/2024 WP(C)/ /	M/S. ADITYA CRAFT AND PAPER PRIVATE MP	CHIRAJEEN PARIDA	11207/2024
142	D-WP(C)/36490/2024 WP(C)/ /	DILIP KUMAR MOHAPATRA MP	SRINIBASH SATAPATHY	11208/2024
143	D-WP(C)/491/2017 WP(C)/491/2017	PRAMILA DEVI WOMENS WELFARE UNION MP		11209/2024
144	D-WP(C)/39835/2023 WP(C)/39835/2023	ARABINDA PRADHAN MP	KRISHNA CHANDRA SAHU	11210/2024
145	D-WP(C)/36501/2024 WP(C)/ /	PARASMITA BISWAL MP	KRISHNA CHANDRA SAHU	11211/2024
146	D-WP(C)/19352/2013 WP(C)/19352/2013	MANABHULA NAIK MP	SOUMENDRA PATTANAIAK	11212/2024
147	D-WP(C)/35762/2024 WP(C)/20404/2024	NIRANJAN I.T.C., PURI MP	REHENA KHATUN	11213/2024
148	D-WP(C)/35758/2024 WP(C)/20400/2024	SHREE INDUSTRIAL TRAINING INSTITUTE MP	PRMENA KHANMUN	11214/2024
149	D-WP(C)/7626/2024 WP(C)/6522/2024	PAHALI @ PRAHALLAD NATH MP	SURYAKANTA DASH	11215/2024
150	D-WP(C)/13373/2022 WP(C)/13373/2022	MAHESH CHANDRA MOHANTY MP	PARTHA MUKHERJI	11216/2024
151	D-WP(C)/3903/2024 WP(C)/2076/2024	HIMANSU MOHAN MISHRA MP	BHABANI SANKAR TRIPATHY (1)	11217/2024
152	D-WP(C)/9370/2024	KHAGENDRA PATRA	PRAVASH CHANDRA JENA	

	WP(C)/6414/2024	MP		11218/2024
153	D-WP(C)/14439/2024	NARAYAN BEHERA	SUBAHASISH SATAPATHY	
	WP(C)/8293/2024	MP		11219/2024
154	D-WP(C)/28727/2024	M/S. BHARAT JALA VIDYUT NIGAM LTD.,	MOHRT AGARWAL	
	WP(C)/16386/2024	MP		11220/2024
155	D-WP(C)/36517/2024	RINABALA SETHI	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		11221/2024
156	D-WP(C)/36518/2024	M/S ADITYA CRAFT AND PAPERS PRIVATE	HEMANT CHANDRA PARIAK	
	WP(C)/ /	MP		11221/2024
157	D-WP(C)/36525/2024	VISHNU KANT MISHRA	ANSHUMAN RAY	
	WP(C)/ /	MP		11222/2024
158	D-WP(C)/25569/2024	SHRI PRADITA KUMAR PARIDA	SWAPNA KUMAR OJHA	
	WP(C)/14697/2024	MP		11223/2024
159	D-WP(C)/36531/2024	MANINDRA NATH SARDAR	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		11224/2024
160	D-WP(C)/36532/2024	SIMANCHALA GANTAYAT	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		11225/2024
161	D-WP(C)/36534/2024	NIRANJAN DASH	RAJKISHORE SWAIN	
	WP(C)/ /	MP		11226/2024
162	D-WP(C)/14739/2010	RATNAKAR MOHAPATRA	M/S.P.K.SAHOO	
	WP(C)/14739/2010	MP		11227/2024
163	D-WP(C)/14739/2010	RATNAKAR MOHAPATRA	M/S.P.K.SAHOO	
	WP(C)/14739/2010	MP		11228/2024
164	D-WP(C)/14739/2010	RATNAKAR MOHAPATRA	M/S.P.K.SAHOO	
	WP(C)/14739/2010	MP		11229/2024
165	D-WP(C)/14739/2010	RATNAKAR MOHAPATRA	M/S.P.K.SAHOO	
	WP(C)/14739/2010	MP		11230/2024
166	D-WP(C)/14739/2010	RATNAKAR MOHAPATRA	M/S.P.K.SAHOO	
	WP(C)/14739/2010	MP		11231/2024
167	D-WP(C)/36540/2024	JYOTI RANJAN DASH	HEMANTA KUMAR RATSINGH	
	WP(C)/ /	MP		11232/2024
168	D-WP(C)/36539/2024	PRAVAT KUMAR SAHOO	AMITAV TRIPATHY	
	WP(C)/ /	MP		11233/2024
169	D-WP(C)/36537/2024	M/S ADITYA CRAFT AND PAPERS PRIVATE	HEMANT CHANDRA PARIAK	
	WP(C)/ /	MP		11234/2024
170	D-WP(C)/36541/2024	SUBASH CHANDRA BENIA	MANOJ KUMAR PATI	
	WP(C)/ /	MP		11235/2024
171	D-WP(C)/14739/2010	RATNAKAR MOHAPATRA	M/S.P.K.SAHOO	
	WP(C)/14739/2010	MP		11236/2024
172	D-WP(C)/14739/2010	RATNAKAR MOHAPATRA	M/S.P.K.SAHOO	
	WP(C)/14739/2010	MP		11237/2024
173	D-WP(C)/14739/2010	RATNAKAR MOHAPATRA	M/S.P.K.SAHOO	
	WP(C)/14739/2010	MP		11238/2024
174	D-WP(C)/14739/2010	RATNAKAR MOHAPATRA	M/S.P.K.SAHOO	
	WP(C)/14739/2010	MP		11239/2024
175	D-WP(C)/14739/2010	RATNAKAR MOHAPATRA	M/S.P.K.SAHOO	
	WP(C)/14739/2010	MP		11240/2024
176	D-WP(C)/14739/2010	RATNAKAR MOHAPATRA	M/S.P.K.SAHOO	
	WP(C)/14739/2010	MP		11241/2024
177	D-WP(C)/14739/2010	RATNAKAR MOHAPATRA	M/S.P.K.SAHOO	
	WP(C)/14739/2010	MP		11242/2024
178	D-WP(C)/25645/2024	RAMS ASSORTED COLD STORAGE LTD.	BSRI UTOUSH DAS	
	WP(C)/14486/2024	MP		11243/2024
179	D-WP(C)/36548/2024	M/S ADITYA CRAFT AND PAPERS PRIVATE	HEMANT CHANDRA PARIAK	
	WP(C)/ /	MP		11244/2024
180	D-WP(C)/36552/2024	SHUBHA DEVI	SHANTI PRAKASH MOHANTY	
	WP(C)/ /	MP		11245/2024
181	D-WP(C)/14739/2010	RATNAKAR MOHAPATRA	M/S.P.K.SAHOO	
	WP(C)/14739/2010	MP		11246/2024
182	D-WP(C)/14739/2010	RATNAKAR MOHAPATRA	M/S.P.K.SAHOO	
	WP(C)/14739/2010	MP		11247/2024
183	D-WP(C)/1295/2024	DAMI BEHERA		
	WP(C)/509/2024	MP		11248/2024

184	D-WP(C)/14739/2010 WP(C)/14739/2010	RATNAKAR MOHAPATRA MP	M/S.P.K.SAHOO	11249/2024
185	D-WP(C)/14739/2010 WP(C)/14739/2010	RATNAKAR MOHAPATRA MP	M/S.P.K.SAHOO	11250/2024
186	D-WP(C)/14739/2010 WP(C)/14739/2010	RATNAKAR MOHAPATRA MP	M/S.P.K.SAHOO	11251/2024
187	D-WP(C)/14739/2010 WP(C)/14739/2010	RATNAKAR MOHAPATRA MP	M/S.P.K.SAHOO	11252/2024
188	D-WP(C)/17515/2010 WP(C)/17515/2010	STATE OF ORISSA MP	A.S.C.	11253/2024
189	D-WP(C)/20871/2024 WP(C)/11868/2024	PARSHURAM BARIK MP	MR. P.K.PARHI,DSGI	11254/2024
190	D-WP(C)/31999/2023 WP(C)/31999/2023	SAHADEBA PRADHAN MP	M/S.BISWABIHARI MOHANTY	11255/2024
191	D-WP(C)/36580/2024 WP(C)/ /	GAJENDRA DAS MP	SUSANTA KUMAR MISHRA	11256/2024
192	D-WP(C)/36576/2024 WP(C)/ /	M/S ADITYA CRAFT AND PAPERS PRIVATE LIMITED, MP	HIRASB,PARHAK	11257/2024
193	D-WP(C)/33880/2024 WP(C)/19742/2024	GOPAL CHANDRA SAHOO MP	PRAFULLA KUMAR LENKA	11258/2024